

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

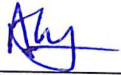
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PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.867/252/HDB/2018
NAME OF THE COMPANY	Jayalakshmi Cements Pvt Ltd
NAME OF THE PETITIONER(S)	Srinivas Rao Vudatha
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AVISURSWANNA K Rao	PCS	avisur-swanna@kojudl.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

PCS for petitioner is present.

Ms. Sindhura, Jr.Counsel for RoC representing Mr.Sujan Kumar Reddy is also present.

She requested time for filing report of RoC, Hyd.

Time extended to 05.10.2018.

  
Member(Judl)

Pavani